

National Company Law Tribunal

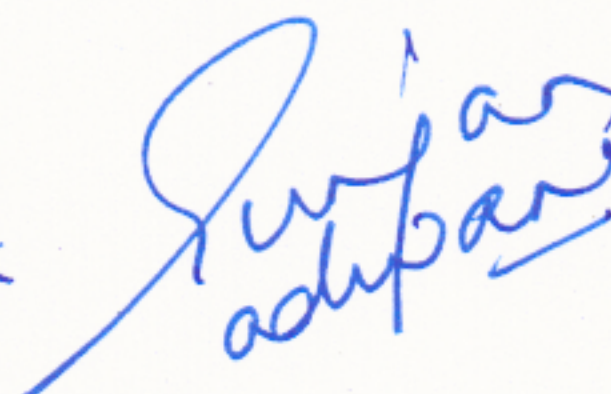
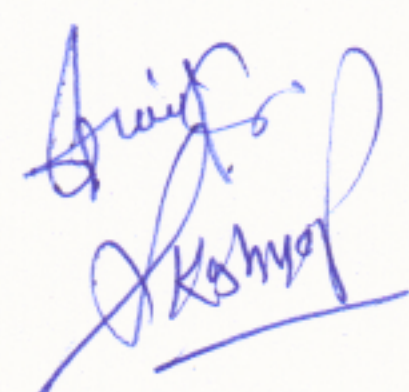
Allahabad Bench

CP NO. CIB) 24/ALD/2017
CA NO. 159/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: JEKPL Ltd

SECTION OF THE COMPANIES ACT: U/S 60(5) of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ANURAG KHANNA	SR. ADV.	} Applicant EXPORT - Import Bank of India	
2.	MS. GUNJAN JADWANI	ADV.		
3.	MR. ASHISH RANA	ADV.		
4.	Mr. Anil Kumar	POS	} Respondent JEKPL Pvt Ltd.	
5.	Mr. Mukesh Mohan	POS		
6.	Mr. Sarvesh Kashyap	RP		
7.		Adv		

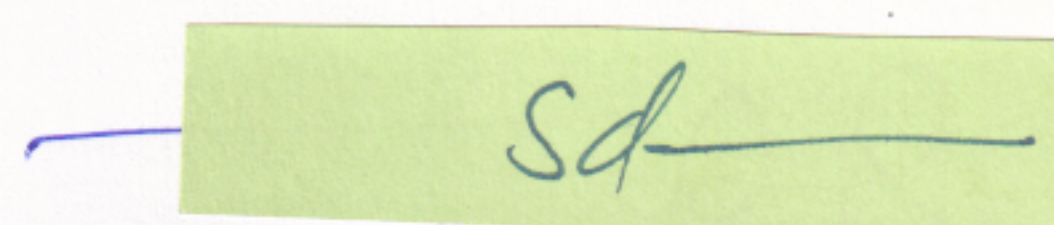
CP No.(IB) 24/ALD/2017, CA NO. 159/2017

Heard counsel for applicant Sr. Advocate Shri Anurag Khanna at length. Arguments on behalf of the Opposite party are heard in part. Counsel for applicant are at liberty to file reply.

List the matter on 16.10.2017 for further hearing.

Dated:06.10.2017

Typed by
P.K.Jyoti


Shri H.P. Chaturvedi, Member (Judicial)